

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.3 - IA/1069(AHM)2024
In
C.P. (IB)/218(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
(SIDBI)
VS
MR. SHANTILAL DAHYABHAI PATEL

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP :Mr. Vinodkumar Shah present in person a. w. Mr. Vishwa
V Shah, Advocate
For the Respondent :

ORDER
(Hybrid Mode)

IA/1069(AHM)2024

This is an application filed by the RP for placing on record 2nd Progress Report for the period ended on 30.06.2024. The same is taken on record, with all just exceptions.

Place the report with the main file for further reference.

With this, **IA/1069(AHM)2024** stands disposed of.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

PRAVEEN GUPTA
MEMBER (JUDICIAL)